



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.09.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 30.09.2024 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 44 of 2023 & I.A. No. 3187 of 2024 (PH)	Windamere Hotel Ltd. & Anr. Vs. Tenki Tenduf-La Davis	30.09.2024	06.11.2024
2.	Comp. App. (AT) No. 56 of 2024 (PH)	Somangsu Biswas Vs. The Calcutta Cricket & Football Club & Ors.	30.09.2024	04.10.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar